

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO.HC.VII-79/2004/1344/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri R.L. Das, Presiding officer,
Industrial Tribunal, Cachar, Silchar.

Dated Guwahati, the 3rd March, 2020

Sub:- **Station leave permission.**

Ref:- Your letter No. ITS.01/2019/32 dtd. 26.02.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the evening of 29.02.2020 (after Court work) till the morning of 02.03.2020 (before Court work), has been granted. The District & Sessions Judge, Cachar, Silchar, in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

1346 **JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-79/2004/1345-1/A, dated 3.3.2020

Copy to:

1. The District & Sessions Judge, Cachar, Silchar.

2. ✓ The Systems Analyst, Gauhati High Court.

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23/3/2020
JT. REGISTRAR (VIGILANCE)

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